

packet tea is costlier than the loose tea because in the packet tea the cost of packaging, excise duty, etc. is also added which is not there in the case of loose tea. Therefore, our consumers generally prefer to go for the tea which is loose tea. That is the reason for decline. But for the last three years there has been no decline.

SHRI BUOY KRISHNA HANDIQUE : Sir, there is an item published in the *Economic Times* dated the 19th November, 1983, which says* that the Tea Trading Corporation of India in collaboration with major packeters, like Brooke Bond and Lipton, are making available, as reportedly advised by the Ministry of Commerce, six lakh Kgs. of tea to packeters at a pre-determined price of Rs. 28 per Kg. If that is so, will the Government consider such schemes being extended to other metropolitan cities also so that the consumers get good quality tea at reasonable prices?

SHRI P. A. SANGMA : Sir, it is true that the Tea Trading Corporation of India is participating under a voluntary scheme to provide packet tea at a cheaper rate. This, at the moment, is going on an experimental basis. We have to see the result's before we can think of extending it to other areas.

MR. CHAIRMAN : It seems to be nobody's cup of tea.

*382. [The Questioner (Shri Robin Kakati) was absent. For answer vide cols. 49 and 50 *infra*]

Opening of Branches of Nationalised Banks in Andhra Pradesh

♦383. SHRI RAYAPATI SAMBA SIVA RAO: Will the Minister of FINANCE be pleased to state:

(a) whether there is any proposal under Government's consideration to open a few branches of the nationalised banks in Andhra Pradesh during the current financial year; and

(b) if so, what are the names of the places where these branches are likely to be opened?

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRI JANARDHANA POOJARY): (a) and (b)

A statement is laid on the Table of the House.

Statement

The Reserve Bank of India has reported that during the period July to November 1983, commercial banks opened 48 branches in Andhra Pradesh. In addition the banks are currently holding 358 allotments/licences for opening branches in Andhra Pradesh which are expected to be utilised in a phased manner before the end of March 1985.

District-wise and centre-wise details of branches opened by commercial banks in Andhra Pradesh during the period July to November 1983 and allotments/licences held by them for opening branches before the end of March 1985 are set out below :

District	Name of the Place
Adilabad	1. Murthampet
	2. Ramaj
	3. Bela
	4. Kotapalli
	5. Kondaram
	6. Dasturabad
	7. Muthiampalli (11-9-1983)
	8. Rechini
	9. Sunkadi
	10. Mahagaon
	11. Dandepalli (4-9-1983)
	12. Asnad
	13. Anduram
	14. Venkatapur
	15. Penchakulpet
	16. Pashapalli
	17. Ada
	18. Indrapalli
	19. Bheempoor
	20. Sirpur

District	Name of the Place	District	Name of the Place
	ai. Gollet		51. Akkurthi
	22. Sitarampalli		52. Mudaramadodi
	23. Sirailk Colony		53. Ramapuram
	24. Utnoor		54. Kamapalle
	25. Kadavakallu		55. Ponnangur
	26. Mallapalli		56. Nendraguta
	27. Amadaguru	Cuddapah	57. Neelkantaraopet
	28. Raddipalli		58. Narcapuram
	29. Gaudoachadu		59. Uppallur
	30. Pappur		60. Nooliveedy
	31. Tarimalla		61. Sanipaye
	32. Budili		Ga. Malti
	33. Yenunuladoddi		63. Chitloor
	34. Duradakunta		64. Velidandla
	35- Tagguparathi		65. Alavalapadu
	36. Thummacherle		66. Talamachipatnam
	37. Pedeamanthur		67. Bedepur
	38. Dedithota		68. Arakatavemulla
	39. Chembedu		69. T. Konduru
Chittoor	40. Mahasamudram		70. Akipadu
	41. Samala		71. Pinche
	42. Rallabadugur		72. Seetigunta
	43. Nanjapet (9-7-83)		73. Nagavaram
	44. Sanchavellore(ag-9-i983)		74. Vathalur
	45. T.P. Kota (a-11-1983)		75. Tamalur
	46. Kalangi Kan dur		76. Thawaripalla
	47. Thondamanadu		77. Thawaripalla
	48. Veligallu	East Godavari	78. B. Keduru
	49. Pedamampet		79. Donkari
	50. S. R. Puram		80. Boduluru
			81. Kondamddalu
			82. Mirthipadu (8-9-1983)
			83. Kakinada Cinema Road (Tilak Street)

District	Name of the Place	District*	Name of the Place
	84. Rajamundry		119. Solasa
	85. Karapra		120. Mutumura
	86. Kottapalli		121. Kliambhampadu.
	87. Penumarthy		122. Sirigiripadu
	88. Purshottampatnam		123. Thallapalli
	89. Smalkot (16-9-1983)		124. Vedullapalli
	90. Gangavaram (30-7-1983)		125. Savalyapuram (17-9-1983)
	91. Samanasa (5-8-1983)		126. Kotoherla
	92. Appanapalli		127. Guntur
	93. Pedapalla		128. Etukuru (30-11-1983.)
	94. Guttinadeevi- Vemavaram		
	95. Bheemavarraoukota		
	96. Hamsavaram		
Guntur	97. Narasaraopet (10-11-83)	Hyderabad	129. Hyderabad-Ameerpet
	98. Kupparu		130. Hyderabad- Merdapally
	99. Narasaraopet- Ramireddipet		131. Hyderabad-Jubilee Hill (16-10-1983)
	100. Guntur		132. Secunderabad- Vasavinagar (21-9-1983)
	101. Advaladeevi		133. Hyderabad- Ghickadepalli (g-10-1983)
	102. Penumaka		134. Hyderabad-Malakpet
	103. Kemoraputi		135. Hyderabad Kakateyanagar
	104. Pulipadu		136. Hyderabad- Ghickdapalli
	105. Adigoppula		137. Hyderabad-Ghaiminar
	106. Julakallu (7-11-1983)		138. Hyderabad- Khairatabad
	107. Moijarnpadu		
	108. Pondugual		
	109. Dodluru		
	110. Gundalapalli		
	111. Utukura	K.V. Ranga- reddy	139. Devrampallu
	112. Talacheruva		140. Juntapalli
	113. Yellaroanda		141. Paidurg
	114. Mullakalor		142. Pagdiyal
	115. Kiundalagunta		143. Navabpet
	116. Rupangunta		144. Nagar am
	117. Vipparla		145. Rudraram
	118. Murikipudi		

District	Name of the Place	District	Name of the Place
	146. Pulmamidi		179. Katkur
	147. Medpalli (16-9-1983)		180. Karimnagar
Karimnagar	148. Muttaram		181. EUanthakunta
	149. Bushanraopet		183. Sarangapuram (j3-j 0-83)
	150. Basvapur	Khammam	183. Sattupalli
	151. Shanigaram	Krishna	184. Gbevuru
	153. Guttududdenapalli		185. Parisepalii
	153. Koheda		186. Dokiparru
	154. Indurthi		187. Vadlamanadu (a6-8-83)
	155. Ghanarla		j 88. Bheskararaopet
	156. Rukmapur		189. Unikili
	157. Gershekurthy		190. Polatjippa
	158. Udlingannapet		191. Chittapur
	159. Kandikatur		19a. Mupalla
	160. Kodurapaka		193. Nandiwada (27-9-1983)
	161. Gollapalii (48-9-1983)		194. Suiampalli (ao-7-1983)
	162. Korem		195. Tungabhadra (7-11-1983)
	163. Laximipur		196. Allur
	164. Repalle		197. Jannagiri
	165. Appepur		198. Gudupadu
	166. Kolvai		199. Sedepalli
	167. Nerlla		ao0. Kothapetta/ Enagumam
	168. Ghandoli		ao 1. Khyruppala
	169. Appanapet		aoa. Kandukur
	170. Kukkagudur		303. Kotekal
	171. Odeli		904. Kanala
	17a. Kolenoor		005. Thimmampuram
	173. Vedakpw		ao6. Maddur
	174. Telikunta		ao7. Pollur
	175. Kunjampalli		208. Peddakadalur
	176. Karimnagar Killasagar		
	177. Manipalligudem		
	178. Gopalpur		

District	Name of the Place	District	Name of the Place
	209. Badinehal	Medak	241. Ramchandrapuram (25-10-83)
	aio. Pusulur		242. Yeddumailaram (Ordinance Factory)
	211. Peddakotur		243. Kamkole
Mehbubnagar	212. Varidyal		244. Gomaram (28-7-83)
	213. Kollur (11-11-1983)		245. Ananthasagar (3-9-83)
	814. Uppunuthala		246. Chowtkur
	215. Siraswada		247. Karasgutti
	216. Veditreddipalli		248. Borancha
	217. Sainpalli		249. Sardhana
	218. Magalgidda		250. Sarvodayangar
	219. Veltoor		251. Teegul
	220. Pedda Mandadi		252. Nachoram
	221. Ponnakal		253. Kucharam
	222. Nerva		254. Pullur
	223. Kalwal		255. Toguta (V6-9-83)
	224. Poodur		256. Chitap^r
	225. Nandancee		257. Regode
	226. Kothamolgara		258. Kangti
	227. Monikenda		259. Sirpuram
	228. Raviryal		260. Kokiioor
	229. Remudale		261. Tadkal
	230. Kavirpad		26a. Papanapet
	231. Srinagar Kaluntala		263. Cheekode (29-10-83)
	232. Gopalpet		264. Mallikarjuna-Pally
	233. Irvin		265. Inderakannur (28-11-1983)
	234. Kululpally		266. Tirumalagiri
	235. Rawalpalli	Nalgonda	267. Dandapadu
	236. Ayancha		268. Nellore (20-10-1983)
	237. Kalakonda		269. Yellayapallem (16-8-1983)
	238. Kaukuntala (28-11-83)	Nellore	
	239. Kosigi (28-11-1983)		
	240. Kothakota (28-11-1983)		

District	Name of die Place	District	Name of the Place
	270. Pellakur		30a. Jukkal
	271. Chillakellamarri		303. Khudavanpur
	272. Bangarupeta		304. Dupalli
	273. Thumalaopetta		305. Mohammadiagar
	274. Kurungonda		306. Durki
	275. Gandipalem		307. Pedda Kodagal
	276. Jagadevipeta		308. Binola
	277. Siddanakondur		309. Narsullabad
	278. Chalalikonda		310. Darsinguntapet
	279. Mallam	Prakasam	311. Doddichintala
	280. Cinduru		312. Nidamanur
	281. Kendagunta		313. Ponnannur
	282. Brahmanakraka		314. Juwigunta
	283. Gauravaram		315. Pedda Allavalapadu
	284. Juvaladinne		316. Pedda Erralapadu
	285. Talamandi		317. Golagattu
	286. Veguro		318. Kaljivulapadu
	287. Utukur		319. Pothalapadu
	288. Eduru		320. Zaruguinalli
	289. Ekasiri		321. Tarugumalli
	290. Gurramkonde		(31-1083)
	291. Polathora		322. Gannapalli
	292. Manganellore		323. Mallampeta
	293. Kampasamudram		324. Thippayapalam
	294. Mariapadu	Srikakulam	345. Kspa Naupada
	295. Dakkili		326. Kallepalle
	296. Melcheru		327. Rogolur
	297. Kendapuram		328. Rekhadevipuram
	298. Kutchkur		329. Mattam Sariapalli
	299. Salora		330. Challavanipet
	300. Achampet		331. Rayanavalasa
	301. Pulkal		332. Guttavalli
			333. Pydi Bkemavaram

District	Name of the Place	District	Name of the Place.
	334. Sancham		363. Vedullavalasa
	335. Routu Laxmipuram		364. Merakamudidam (25-10-83)
	336. Dharmavaram		365. Pedabondapalli
	337. Geetanapalli		366. Rajlakshmpuram
	338. Mandavakurti (13-7-83)		367. Tallaburidi
	339. Srikakulam		368. Jiviyammavalasa
	340. Vizakhapatnam		369. Ajiada
Visakhapatnam	340. Rajam		370. Gallaville
	341. Reddipalle		371. Paradi
	342. Visakhapatnam Seethamadara (8-7-1983)		372. Gutchimi
	343. Munchingput		373. Ramachandrapuram,
	344. Pedabavalu		374. Arikitnota
	345. Gamparai		375. Sambara
	346. Nurmathi		376. Panchali
	347. Gunnipidi		377. Vizianagaram Market Yard
	348. Kintnalavallapuram	WaiTangal	378. Wartangal
	349. Pindrangi		379. Rampur (24-8-83)
	350. Vishakapatnam Akkayapallom		380. Mucherla
	351. Vizhakapatnam Muwalavani		381. Wangepad
	352. Balacheruvu V.S. Steel Township (15-11-83)		382. Kotnapalli (Gori)
	353. Buchampeta		383. Oorgonta
	354. Jonnada		384. Vellampalli
	355. Kenader		385. Regonda
	356. Tetta		386. Cherlapallem
	357. Moida		387. Ainapura
	358. Pedamaijipalam		388. Eravenn-i
	359. Pedavemali		389. Chinna Maddaur (28-3-1983)
	360. Pentasriramparam		390. Pedavangara/ Authapura
	361. Andra		391. Korvi
	362. Karlam		392. Chinnagudur (5-9-1983)
			393. Tanamcherla
			394. Pedanagaram _____

District	Name of the Place
	395. Haripriyal
	396. Redlawade (4-7-83)
	397. Mandapalli (Gimibat)
West Godavari	398. Lingaboyinacharla
	399. T. Narsapuram (30-11-1983)
	400. Tundur (30-11-1983)
	401. Yadayollu (28-7-1983)
	402. Sreepatru
	403. Polasanipalli
	404. Dirusumarru
	405. Arikirevula (26-9-1983)
	406. Vernuladeevi

NOTE: The dates on which the banks opened their branches in Andhra Pradesh during the period July to November 1983 have been indicated in brackets.

SHRI RAYAPATI SAMBA SIVA RAO: I want to know whether Bharat Overseas Bank applied for opening of a branch in Andhra Pradesh.

SHRI JANARDHANA POOJARY : Bharat Overseas Bank is not a nationalised bank and also it is not operating inside the country.

SHRI RAYAPATI SAMBA SIVA RAO : But they have to get permission from the R.B.I. I think.

MR. CHAIRMAN: What does it matter?

SHRI RAYAPATI SAMBA SIVA RAO: They applied for the permission and they have yet not received permission from the Government to open a branch in Andhra Pradesh.

SHRI PRANAB KUMAR MUKHERJEE : I am not aware of this particular

application but so far as the general principle is concerned, for opening of branches, the Reserve Bank take into account various factors when they formulate the branch expansion policy in regard to various banks. First they determine in consultation with the State Government where the branch is to be established and then consider the request from the particular bank and thereafter issue licence. The current period is a three-year period ending on 31st March 1985. So far Andhra Pradesh is concerned, we have given the details of 406 places in regard to opening of the branches, where licences have been given and 48 of them have already been implemented by November 1983; 358 are to be completed by 31st March, 1985. But with reference to this particular question of the hon. Member, we require separate notice.

SHRI R. MOHANARANGAM : Sir, I understand, State Government is responsible for giving the basis and for recommending branches of the banks to be opened in various places. But I want to know the qualifications and the factors behind it, and What are the qualifications for -a bank to open a new branch in a particular place. I understand there are places where functioning of a bank is not so successful and still a branch in opened, and where it is badly needed, there is no branch of a bank. That is why I want to know from the hon. Minister as to what the qualifications are for opening of a branch, whether it is a nationalised bank or a scheduled bank.

SHRI PRANAB KUMAR MUKHERJEE: The first and the foremost qualification should be that the bank should be viable from commercial point of view and there should be scope and potentiality. In regard to selection of a particular site, we take the advice of the State Government. There are areas with a potentiality from commercial point of view and from the point of view of economic activities; such areas are identified. But the first and the foremost criterion is to determine the commercial viability. Secondly, physical factor. We have decided that every block should have at least one branch of a nationalised bank, and at the end of

1985, there should not be any unbanked block in the country. The total number of blocks all over the country is mere than 5000. In South, most of these blocks are covered and hardly there is any unbanked block in the Southern States.

MR. CHAIRMAN: Next question.

Exports to Austria.

*384. SHRIMATI USHA MALHOTRA:

SHRIMATI RATAN KUMARI:

Will the Minister of COMMERCE be pleased to state:

(a) whether it is a fact that at a meeting held recently in New Delhi between the representatives of the Federation of Indian Chambers of Commerce and Industry and Austrian Delegation, the latter has shown keen desire to import from India consumer goods, like ready-made garments, carpets and engineering goods; and

(b) if so, what progress, has been made in the matter?

THE DEPUTY MINISTER IN THE MINISTRY OF COMMERCE (SHRI P. A. SANGMA): (a) The Federation of Indian Chambers of Commerce and Industry organised a meeting with a Delegation from Austria on 6th December, 1983 but no firm commitments were made on the spot to import specific commodities nor any value was indicated; and

<b) Does not arise.

SHRIMATI USHA MALHOTRA:

Sir, will the hon. Minister be pleased to state whether the Government is trying to identify more areas of trade with Austria in particular and other countries in Europe, and if so, will he ensure that stringent measures are taken to see that sub-standard quality of material is not supplied, as was done earlier in case of other countries?

The question was actually asked on the floor of the House by Shrimati Usha Malhotra.

SHRI P. A. SANGMA : Yes, Sir.

MR. CHAIRMAN: He could not agree more.

श्रीमती रतन कुमारी : क्या मंत्री महोदय यह बतलायेंगे कि इन वस्तुओं का निर्यात फैडरेशन आफ इंडियन चैम्बर आफ कामर्स करेगी क्योंकि वह प्राइवेट संस्था है, या गवर्नमेंट खुद इसका निर्यात करेगी, और इन वस्तुओं के निर्यात से घरेलू व्यापार पर क्या फर्क पड़ेगा ?

SHRI P. A. SANGMA: Sir, the question arose, I think, from the Press report regarding the prospects of exports to Austria as a result of the meeting that the FICCI members had with the Austrian delegation. A lot of discussion took place and these meetings are normally to generate an atmosphere, to take interest in purchasing from us and buying from them. Exports are naturally not made by FICCI as an organisation. FICCI is an association of all the industries; of the exporters, the export houses. It has to be from individual exporters and also from the Government. As the House is aware, we also export, canalise items through STC and other, organisations. It is a two-way traffic, from the Government as well as from the private parties.

SHRI GHULAM RASOOL MATTO: Sir, carpets have already been mentioned in the items of exports. But may I request the hon. Minister if other handicrafts from Kashmir, which have a potential in that market, like Namdas and Erewel Embroidery will also be included in this and whether there is any proposal to form an Indo-Austrian Trade Council?

MR. CHAIRMAN: He wants to know whether there is any proposal to form an Indo-Austrian Trade Council.

SHRI P. A. SANGMA : We have. These are the items which have emerged during the course of the discussions. As I have said in my main answer, nothing concrete has emerged, has materialised so far. It is in the stage of negotiations.

MR. CHAIRMAN: He wants to know about other items.